

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

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**APPLICATION NUMBER : IA(IBC)/1084(CHE)/2023**

**PETITION NUMBER : CP/941/IB/2018**

**NAME OF THE APPLICANT : GVR Infra Projects Ltd**

**NAME OF THE RESPONDENT(S) : Maharashtra Goods & Service Tax  
Department, Deputy Commissioner of  
State Tax & Another**

**UNDER SECTION : Sec 60(5) & 32A of IBC, 2016 r/w Reg 39(8)  
of IBBI reg, 2016 & Rule 11 of NCLT rules,  
2016**

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**ORDER**

None for the Applicant. None for the Respondent.

List the application for hearing on **13.06.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**